

DIVISION BENCH
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/222(KB)2021
IA(I.B.C)/984(KB)2024,

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	SUBHAM GOODWILL PRIVATE LIMITED VS MONET VYAPAAR PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)
Ms. Pallavi Ray, Adv.] For the Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/984(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 6th and Final Quarterly Progress Report for the period ended April 01, 2024 to April 19, 2024 dated 20th April, 2024, which is placed at pages 15 to 37.
 - b. This application is supported by an affidavit which is placed at pages 7 to 14.
 - c. The 6th and Final Quarterly Progress Report for the period ended April 01, 2024 to April 19, 2024 dated 20th April, 2024 is taken on record.
 - d. Accordingly, IA(I.B.C)/984(KB)2024 is allowed and disposed of.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**